

In the National Company Law Tribunal, New Delhi
Registrar

CP No. 22/2016

SECTION OF THE COMPANIES ACT: 433, 434 & 439

In the matter of:

M/s. Jai Speciality Starch **Petitioner**

VS.

M/s. JTPL Texmart Ltd. & Anr. **Respondent**

Order deliver on 18.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Adhiraj Singh, Advocate

For the Respondent (s) : None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Rajasthan pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

This matter was also taken up on 31.3.2017, 21.4.2017, 5.5.2017, 19.5.2017, 26.5.2017 & 7.7.2017.

The petitioner has filed two sets of the petition on 4.5.2017.

Despite granting ample opportunities, the petitioner has not filed compliance affidavit till date.

List matter before the Hon'ble Principal Bench on 27.07.2017.


(Shiv Ram Bairwa)
Registrar